

(b) whether the Serious Fraud Investigation Office (SFIO) has been instructed to investigate into such complaints; and

(c) if not, the reasons therefor?

THE MINISTER OF CORPORATE AFFAIRS (SHRI SALMAN KHURSHID): (a) to (c) The Government has received certain complaints against some telecom operators for fudging of accounts, etc. Comments received from concerned Registrar of Companies are under examination for further appropriate action.

#### **Appointment of directors in companies**

†2634. SHRI RAJIV PRATAP RUDY: Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether Government is contemplating to reduce the number of directors and appoint only experts as directors in the companies;

(b) if so, the details thereof; and

(c) the details of the criteria fixed by Government for appointing experts as directors?

THE MINISTER OF CORPORATE AFFAIRS (SHRI SALMAN KHURSHID): (a) No, Sir.

(b) and (c) Does not arise.

#### **Non-issue of AGM notices by companies**

2635. SHRI VARINDER SINGH BAJWA: Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether Government is aware that in a large number of cases Government/ private companies, including institutions like IDBI Bank Ltd., don't actually send their notices for Annual General Meeting to the shareholders, but only manage to receive certificates of posting from the postal authorities, thereby keeping the shareholders ignorant of the working of the companies; and

(b) if so, what remedial measures are proposed to be taken by his Ministry to ensure that agenda papers of the meetings actually reach the shareholders?

THE MINISTER OF CORPORATE AFFAIRS (SHRI SALMAN KHURSHID): (a) No such instance has come to the notice of IDBI Bank Ltd. or the Government. IDBI Bank Ltd. has informed that in addition to the physical mailing of the Annual Reports alongwith AGM notices to all the shareholders of the Bank, the Bank also publishes an advance notice every year regarding holding of the AGM in leading newspapers circulating all over India as well as in a newspaper circulating in the district where the Bank's Registered Office is situated.

(b) Does not arise.

---

†Original notice of the question was received in Hindi.